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Title: Election of 30 Members from Lok Sabha to Committee on Estimates.

SHRI FRANCISCO COSME SARDINHA (SOUTH GOA): Madam, I beg to move the following:-

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1<sup>st</sup> May, 2013 and ending on the 30<sup>th</sup> April, 2014".

MADAM SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1<sup>st</sup> May, 2013 and ending on the 30<sup>th</sup> April, 2014 ".

*The motion was adopted.*

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